HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

BA No. 120/2018 CrlM No. 1077/2019

Manjeet Singh

...Applicant(s)

Through: - Mr. Mandeep Singh, Advocate vice

Mr. R.K Kotwal, Advocate

V/S

State of J&K

...Non-applicant(s)

Through:- None

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

CrlM No. 1077/2019

This is an application for withdrawal of bail application bearing BA No. 120/2018 with liberty to approach the trial Court.

For the reasons stated in the application, the same is allowed.

The bail application bearing BA No. 120/2018 is dismissed as withdrawn with liberty as prayed for.

(PUNEET GUPTA)
JUDGE

Jammu 06.05.2020 Tarun